

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1515-JK (LD) of 2022

DATED:- 24- 03 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 24.03. 2022

No:-LAW-OIC/115-116/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 1515-JK(LD) of 2022 dated 24.03.2022

S.No.	Case No.	Titled of the case	OIC
1.	CCP(S) No. 255/2021	Shakeel Ahmed & Ors Vs B.K Singh & Ors	Sh.Mohd Aziz CEO Reasi
2.	CCP(S)681/2019	Shamas Din Vs Sarita Chouhan	DR. Ravi Shankar Sharma Director School Education Jammu
3.	SWP No. 85/2015	Aijaz Ahmed VS State	Sh.Mohd Aziz CEO Reasi
4.	SWP No.2341/2013	Abdul Hafiz VS state & Ors	Sh. Abdul Majid CEO Poonch
5	WP(C) No. 2055/2021	Residents of Village Watergam Vs UT of J&K and Ors	Sh. Umesh Sharma, Deputy Secretary to Government, School Education Department

8/4/2022